

SCHEDULE-II

[See Rule 3(2)]

Form 1

List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3.	Sr. Civil Judge(Commercial) Court, Berhampur	Ganjam	C.S. 47/2023	Pramila Prusty Vrs. M/s. TPSODL, Berhampur and others	Niranjan Panigrahy	9437258815	NA	02.12.2023	02.12.2023
			C.S. 48/2023	Bank of Maharashtra Vrs. Bhabani Shankar Dash	Ranjan Kumar Tripathy	9776078022	NA	02.12.2023	02.12.2023
			C.S. 49/2023	M/s.Amita Choudhury Vrs. State of Odisha and	Nilakantha Jujharsingh	9861003313	NA	02.12.2023	02.12.2023

			others					
		C.S. 50/2023	M/s.Amita Choudhury Vrs. State of Odisha and others	Nilakantha Jujharsingh	9861003313	NA	02.12.2023	02.12.2023
		C.S. 51/2023	M/s.Amita Choudhury Vrs. State of Odisha and others	Nilakantha Jujharsingh	9861003313	NA	02.12.2023	02.12.2023
		I.A. 05/2023	Smt. M.Puja Vrs. Sri Bipra Charan Nayak	B.K.Patnaik	9438268735	NA	26.12.2023	26.12.2023
		E.P. 106/202 3	Sundaram Finance Ltd. Vrs. Narasingh Sethi and another	Deepak Kumar Sukla	9437361700	NA	26.12.2023	26.12.2023
		E.P. 107/202 3	Shriram Finance Ltd. Vrs. Jalendhar Gouda and another	Deepak Kumar Sukla	9437361700	NA	26.12.2023	26.12.2023
		E.P. 108/202 3	Shriram Finance Ltd. Vrs. Jotirmayee Nayak and another	Deepak Kumar Sukla	9437361700	NA	26.12.2023	26.12.2023
		E.P. 109/202 3	Shriram Finance Ltd. Vrs. Srikant Rao N and another	Deepak Kumar Sukla	9437361700	NA	26.12.2023	26.12.2023
		E.P. 110/202 3	Shriram Finance Ltd. Vrs. Sibashankar Padhy and another	Deepak Kumar Sukla	9437361700	NA	26.12.2023	26.12.2023

Form 2

List of cases in which e-payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2.	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	CS (III) 210/2022	IDBI Bank Cuttack Vrs M/s Jagannath Distribrutor & Others	Sri R.Sahoo & Associates	15.12.2022	04.12.2023
			CS (III) 211/2022	IDBI Bank Cuttack Vrs M/s Rahul Traders & Others	Sri R.Sahoo & Associates	15.12.2022	04.12.2023
			CS (III) 130/2023	ICICI Bank Cuttack Vrs Bideshi Mohapatra	S.P. Mohanthy & Associates	17.10.2023	04.12.2023
			CS (III) 124/2023	ICICI Bank Cuttack Vrs Sapneswar Nayak	S.P. Mohanthy & Associates	11.10.2023	04.12.2023
			CS (III) 111/2023	Tarak Nath Sur Vrs Branch Manager (Indian Bank) Cuttack & Others	Bibhuti Bhusan Mishra & Associates	14.09.2023	06.12.2023
			CS (III) 02/2022	Canara Bank(e- Syndicate Bank) Vrs MS Laxmi Basan Stores	B.N.Udgata & Associates	15.02.2022	06.12.2023
			CS (III) 114/2022	Canara Bank(e- Syndicate Bank) Vrs Ms Om Sai Variety store	B.N.Udgata & Associates	06.07.2022	06.12.2023
			CS (III) 150/2022	SBI (RASMEC) Cuttack Vrs M/s Jay Durga Bhandar & Others	Subrat Mohanthy & Associates	13.09.2022	12.12.2023
			CS (III)	Duramix concrete	Ramakanta saho	11.12.2023	15.12.2023

			162/2023	India Pvt Ltd. Vrs Mr. Bata Krushna Bal & Another	& Associates		
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4.	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	Exn.353/2023	HDFC Bank Vs Pratap Chandra Mohapatra	Adv. Subhashree Pattnaik	29.06.2023	07.12.2023
			Exn.354/2023	HDFC Bank Vs Manoranjan Biswal	Adv. Subhashree Pattnaik	29.06.2023	07.12.2023
			Exn.355/2023	HDFC Bank Vs Sujit Behera	Adv. Subhashree Pattnaik	29.06.2023	07.12.2023
2.	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL

Form 5

List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	Nil	Nil	Nil	Nil	Nil
2.	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	CS (III) 4712/2014 (CIS 610/2021)	SBI Niali Branch Vrs Saubhangini Pradhan & Another	S.C.Biswal Vrs None	22.01.2014	12.12.2023
			CS (III) 169/2022	SBI RASMEC Cuttack Vrs M/s Pushpa Enterprises	N.Tripathy & Associates Vrs None	30.09.2022	15.12.2023
			CS (III) 53/2023	Odisha Gramya Bank (Anugul) Vrs Pradeep Kumar Pradhan & Another	S.Sarangi & Associates Vrs None	12.05.2023	15.12.2023
			CS (III) 167/2022	SBI Athagarh Branch Vrs Bidhu Bhusan Panda	S.Sarangi & Associates Vrs None	10.10.2022	15.12.2023
			CS (III) 332/2016 (CIS 227/2022)	UCO Bank Anugul Vrs Srikanta Kumar Dash & Others	S.Mishra & Associates	31.10.2016	23.12.2023
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	C.S No. 211/2022	Subash Chandra Behera Vrs. Akshay Khandelwal Tubes and Ispat Pvt. Ltd.	Adv. J. Raheman and Associates Vrs. Adv. S. N. Das and Associates	13.09.2022		12.12.2023	455 days	Decreed on contest	-	-	-
			Exn No. 476/2019	Nirmala Debi Agarwal Vrs. Odisha State Seeds Co. Ltd.	Adv. R Agarwal Vrs. Adv. A. Mishra	26.11.2019		19.12.2023	1520 days	Disposed of with fully satisfaction	-	-	-
			C.S No. 109/2022	Bidyadhar Behera and others Vrs. Bidyutlata Sahu and others	Adv. P.K. Pattnaik Vrs. Adv. A. Mishra	13.05.2022		22.12.2023	575 days	Dismissed on contest	-	-	-

2.	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	CS (III) 235/2016	Oriental Bank Of Commerce Cuttack Vrs Ranjan Kumar Moharana	Bhagabana Guin Vrs B.Baisakh	07.04.2016		26.12.2023	2819	Contested	-	-	-
3.	Senior Civil Judge, Commercial Court, Berhampur	Ganjam	C.S. 48/2022	Itisree Sahu Vrs. Dibakar Sahu	Umakanta Mahapatra Vrs. Upendra Sahu	02/02/2022	NA	12-08-2023	674	Contest			U/o.7, R-1 CPC
			C.S. 455/2022	Pandi Gouda Vrs. Jagannath Gouda	Srinibasy vrs. Sanjaya Kumar Nayak	15-12-2022	NA	22-12-2023	372	Contest			U/o.7, R-1 CPC
			C.S. 184/2021	Jollyrani Mahapatra Vrs. S.Srinivas Rao	Kishore Mishra vrs. S.Ram Kumar	19-04-2021	NA	26-12-2023	981	Contest			U/o.7, R-1 CPC
4.	Senior Civil Judge Commercial Court, Samablpur	Sambalpur	CS 26/2022	Lokanath Mishra Vrs Smt. Pankajini Sethy and State Bank of India, Dhama	Niranjan Barpanda H.S. Nanda	14.10.2022	No	21.11.2023	381 days	Cont.	-	7 days	Order 7 Rule 2 of CPC

			CS 131/2016	Canara Bank Vrs Pradip Kumar Sahu	Asish Pattnaik Salegram Sahu	16.5.2016	No	26.12.20 23	2780 days	Cont.	-	7 days	Orde r 7 Rule 2 of CPC
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Form 7

Summary of Commercial Cases during the month

Sl. No.	Court	District	Total number of cases pending (on the 1 st day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	4256	45	56	4245	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	1525	48	52	1521	
3.	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	266	17	25	258	
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	288	14	27	275	
TOTAL			6335	124	160	6299	